

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.125-CP(CAA) 72 of 2020 in
CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

..... Applicant

Order delivered on: 29/03/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S Godiawala a.w. Ms. Anshumi Maloo, Ld.
Advocates

For the Respondent : Mr. B. Rama Ambedkar, Assistant Director for RD NWR

ORDER

This application is filed under Section 230-232 of the Companies Act, 2013.
Learned Counsel Mr. Pavan S Godiawala appears for the Applicant. Due to paucity
of time, the matter could not be taken up for hearing.

Let the matter be adjourned to 03.05.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

PRAVEEN GUPTA
MEMBER (JUDICIAL)

Rajeev